

Defective Case Register from 2025-10-07 to 2025-10-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/30675/2025	AKSHAYA KUMAR SAHOO	2025-10-07	1. page nos. 9 to 12 are partially neat. 2. Name of the court in rej. order not tally with petition.
2	D-BLAPL/30649/2025	SANTOSH KUMAR MAHANTY	2025-10-07	1. G.R. case no wrongly reflected in the petition, not tally with rej. order. 2. Annex.2 not mentioned in the petition para.4
3	D-BLAPL/30650/2025	SOUBHAGYA KUMAR DASH	2025-10-07	paragraphs not correct in declaration of affidavit
4	D-BLAPL/30652/2025	SOUBHAGYA KUMAR DASH	2025-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the petitioner in rej.order not tally with cause title. 2. Stamp of jail authority not neat in v.nama and dist. not mentioned in the address of petitioner in v.nama
5	D-BLAPL/30664/2025	SARBESWAR SAHOO	2025-10-07	As per rej.order W/O in cause title not tally with cause title
6	D-BLAPL/30671/2025	SURYAKANTA DWIBEDI	2025-10-07	Annex.2 not mentioned in para.5 of petition.
7	D-BLAPL/30677/2025	AMLAN SHAKTI PAUL	2025-10-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. S.R will be made after removal of defect.
8	D-STREV/39733/2025	SUBASH CHANDRA SAHOO	2025-10-07	1. Period of Delay 8 days i) Para no. not correctly furnished in I.A. no. 92/2025 and wrongly mention in misc case
9	D-ABLAPL/30695/2025	KSHIROD KUMAR ROUT	2025-10-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Annexure 1 is not attested.
10	D-CRLA/30395/2025	SURESH KUMAR PANDA	2025-10-07	1-Assessment slip not fully filed up 2-Nos.of respondent wrongly mentioned in index synopsis and date chart 3-Sentence awarded u/s.307/149 IPC. wrongly mentioned in para-i) at page-6 . 4- Vernacular certificate not furnished in I.As.
11	D-ABLAPL/30824/2025	JAGAJIBAN PRADHAN	2025-10-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-WP(C)/39751/2025	SIDDHANT SARANGI	2025-10-07	Name of deponent not correct in affidavit.
13	D-STREV/39549/2025	KARTIK KURMY	2025-10-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Legible copy of page no. 25 to 27 33 and 37 are to be filed.

14	D-WP(C)/40537/2025	MADAN MOHAN SWAIN	2025-10-07	Name of Petitioner no.7 not correct in cause title.
15	D-WP(C)/40958/2025	SUSANTA KUMAR MISHRA	2025-10-07	Annexures 1 2 and 3 not reflected in averments.
16	D-WP(C)/39804/2025	SMARAJIT PRADHAN	2025-10-07	Anneure17 not correctly mentioned in averments as per index
17	D-WP(C)/40758/2025	SANGRAM JENA	2025-10-07	Page nos 48 49 and 50 not neat.
18	D-CRLREV/30351/2025	DINESH KUMAR MOHANTY	2025-10-07	1. Vigilance copy not served.
19	D-CRLREV/30313/2025	NETRANANDA BISWAL	2025-10-07	1.Period of Delay 21 days delay. limitation petition not filed.2. Put SR after redacting name of Informant/Victim from the the petition. Good ground certificate not furnished
20	D-CRLREV/30311/2025	BIJAYA KUMAR RAGADA	2025-10-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Vigilance copy not served 2. Good ground certificate not furnished. 3. HBWAF of Rs 50 /- not paid in V.nama.
21	D-WP(C)/39750/2025	BIKRAM CHANDRA GHADAI	2025-10-07	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C fee of Rs.6/- not paid. One petitioner executed Vnama not mentioned in cause title.Page marking not correct in annexure-2
22	D-STREV/39742/2025	SUBASH CHANDRA SAHOO	2025-10-07	Para no. not correctly furnished in I.A. NO.94/2025 and wrongly mention in misc case.
23	D-RPFAM/41195/2025	ASUTOSH TRIPATHY	2025-10-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid
24	D-CRLA/30502/2025	SURYA KANTA PRADHAN	2025-10-07	1. Code Not indicated and wrongly indicated in assessment slip and index 2. Year of P.S.Case No. wrongly furnished in entire brief
25	D-WP(C)/39879/2025	DWARIKA PRASAD MOHANTY	2025-10-07	Index column not mentioned in index page.
26	D-BLAPL/30569/2025	ASIT KUMAR JENA	2025-10-07	1. V.nama is not properly stamped
27	D-EXP/40532/2025	SATYAJIT BEHERA	2025-10-07	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
28	D-ABLAPL/30852/2025	SANGRAMJIT PANDA	2025-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. code no. not correct in assessment slip.2.Date of disp. of not mentioned in ref. certificate. 3. Under taking for Hindi language not furnished.
29	D-ABLAPL/30704/2025	MANISH DHIR	2025-10-07	1. Subject code is not correctly furnished in Cause Title.

30	D-CRLREV/30378/2025	CHITTA RANJAN SAHU	2025-10-07	1 Paragraphs not correctly mentioned in declaration. 2.vernacular certificate not furnished .Good ground certificate not furnished
31	D-CRLREV/30518/2025	SURYAKANTA DWIBEDI	2025-10-07	1 Good ground certificate not furnished
32	D-CRLA/30567/2025	BHABANI SHANKAR DASPARIDA	2025-10-07	Put up for S.R. after redacting the name of relatives of the victim from appeal memo
33	D-CRLA/30399/2025	GYANA RANJAN DHAL	2025-10-07	1- Age of appellant not correctly furnished 2- Offence u/s.751(i)wrongly furnished instead of u/s.759(1)(i) BNS. at page-8 appeal memo and I.As.
34	D-CRLREV/30521/2025	SURYAKANTA DWIBEDI	2025-10-07	1.Good ground certificate not furnished.2. Odia undertaking not furnished.
35	D-CRLMA/30480/2025	GYANA RANJAN DHAL	2025-10-07	Put up for SR after filing of consolidated petition
36	D-CRLMA/30565/2025	JNYANANANDA PANDA	2025-10-07	i) BLAPL wrongly mention in Index item, no. 3. ii) Year of the C.T. case no. wrongly mention in prayer
37	D-CRLMA/29973/2025	JYOTIRMAYA SAHOO	2025-10-07	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED A. fee Rs-1.10/- to be paid.
38	D-ABLAPL/30685/2025	ARIJEET MISHRA	2025-10-07	1. Sl. No. of the petition in prayer portion is not correct
39	D-WP(C)/41089/2025	SATYAJIT MOHAPATRA (2)	2025-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1 .Index not page mark
40	D-WP(C)/39840/2025	DR. PRASANTA KUMAR MISHRA	2025-10-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-ABLAPL/30794/2025	TARA PRASAD MOHAPATRA	2025-10-07	Name and address of petns. no. 2 and 3 not mentioned in v.nama
42	D-WP(C)/40447/2025	PRAFULLA CH. BISWAL	2025-10-07	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.
43	D-RPFAM/40991/2025	SUSANTA KUMAR NAYAK	2025-10-07	1. Period of Delay 440 days. 2.Authentication fee due on the Copy of Trial Court Judgement Rs 02/- Not Paid
44	D-ABLAPL/30725/2025	JAGABANDHU SAHU	2025-10-07	1. Page No. 14 is not legible
45	D-WP(C)/40716/2025	SAIBRATA RATH	2025-10-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-ABLAPL/30813/2025	BIKASH CHANDRA PARIJA	2025-10-07	1. Age of the petitioner no.2not mentioned Cause title and v.nama.
47	D-ABLAPL/30692/2025	SOUMYA SARATHI DAS	2025-10-07	1. G.R. case No. has not been mentioned in the Cause Title and petition

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 07-10-2025 (CASES FILED BEFORE 2024)				
SI no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.